

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3190
TO BE ANSWERED ON 12.03.2020**

Community Drinking Water Purification Plant

†3190. SHRI CHUNNI LAL SAHU:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is making any effort to set up community drinking water purification plant;
- (b) if so, the State/UT-wise details thereof including locations;
- (c) the State/UT-wise funds allocated and incurred till date in this regard;
- (d) the extent to which success has been achieved in this regard;
- (e) whether the Government is contemplating to work under any new scheme for the future in regard of the above; and
- (f) if so, the details thereof?

**ANSWER
MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

(a) to (f) Rural water supply is a State subject. Government of India supplements the efforts of States/ UTs by providing financial and technical assistance through the centrally sponsored scheme Jal Jeevan Mission (JJM) which aims at providing potable water to every rural household with Functional Household Tap Connection (FHTC) at service level of 55 litre per capita per day (lpcd) by 2024. While allocating the fund under JJM to States/ UTs, 10% weightage has been given to the population residing in habitations affected by chemical contaminants including Arsenic and Iron.

States have also been advised to ensure potable water in quality affected habitations especially with Arsenic and Fluoride contaminants on priority while implementing schemes under the JJM. As planning and implementation of piped water supply scheme based on a safe water source will take time, as a purely interim measure, installation of Community Water Purification Plants

(CWPPs) may be taken up to provide 8-10 lpcd potable water to meet drinking and cooking need of every household residing in such villages/ habitations.

In March 2016, with the recommendation of NITI Aayog, an amount of ₹ 1,000 Crore was released to various Arsenic & Fluoride affected States for installation of community water purification plants and commissioning of piped water supply schemes.

Further, in March 2017, National Water Quality Sub-Mission (NWQSM) was launched as a part of National Rural Drinking Water Programme (NRDWP), which has now been subsumed under JalJeevan Mission, to provide safe drinking water to 27,544 Arsenic/ Fluoride affected rural habitations in the country.

The state-wise number of community water purification plants installed is at **Annexure-I**.

State-wise details of fund released and expenditure incurred under NWQSM and 'With recommendation of NITI Aayog' is at **Annexure-II**.

Annexure-I: referred in the reply to Lok Sabha Unstarred Question No. 3190 due for reply on 12.03.2020

The state-wise number of community water purification plants installed as reported by the States in IMIS of the Department

S. No.	State	No. of Community Water Purification Plant installed
1.	Andhra Pradesh	301
2.	Assam	119
3.	Bihar	346
4.	Chhattisgarh	76
5.	Haryana	7
6.	Jharkhand	89
7.	Karnataka	1376
8.	Madhya Pradesh	207
9.	Odisha	17
10.	Punjab	198
11.	Rajasthan	2457
12.	Uttar Pradesh	155
13.	West Bengal	1252
	Total	6600

[Source: IMIS, DDWS]

Annexure-II: referred in the reply to Lok Sabha Unstarred Question No. 3190 due for reply on 12.03.2020

State-wise details of fund released and expenditure incurred under NWQSM and 'With recommendation of NITI Aayog'

(Rs. in Crore)

S. No.	State	With the recommendation of NITI Aayog		NWQSM	
		Fund Released	Expenditure Incurred	Fund Released	Expenditure Incurred
1.	Andhra Pradesh	21.26	14.48	25.74	0.17
2.	Assam	11.57	6.25	330.96	54.51
3.	Bihar	22.83	22.83	171.96	78.63
4.	Chhattisgarh	1.05	0.97	0.92	0.02
5.	Gujarat	0.89	0.89	-	-
6.	Haryana	2.66	2.66	16.91*	9.64
7.	Jammu & Kashmir	0.47	-	-	-
8.	Jharkhand	1.5	1.26	38.72	16.00
9.	Karnataka	59.9	21.51	26.99	2.01
10.	Kerala	19.73	5.28	4.43	2.28
11.	Madhya Pradesh	15.85	11.52	4.41	3.15
12.	Maharashtra	24.08	-	18.79	4.15
13.	Odisha	2	0.28	1.12	1.11
14.	Punjab	39.35	15.04	98.01	0
15.	Rajasthan	431.29	393.63	1,145.50	685.96
16.	Telangana	94.58	95.44	700.23	697.8
17.	Uttar Pradesh	13.39	13.39	49.95	39.17
18.	Uttarakhand	0.62	-	-	-
19.	West Bengal	236.98	236.98	1,305.70	708.98
Total		1,000	842.40	3,940.34	2,303.58

*Haryana State has returned ₹ 2.0 Crore

[Source: IMIS, DDWS]